LOK SABHA UNSTARRED QUESTION NO. 751 TO BE ANSWERED ON 21st July, 2022

Production of Crude Oil and Petroleum

751. SHRIMATI VANGA GEETHA VISWANATH:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has taken the steps to increase production of crude oil and petroleum in the country;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has taken the steps to reduce cess to encourage domestic crude oil production; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री रामेश्वर तेली)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAMESWAR TELI)

(a) & (b) Various steps/policy initiatives undertaken to increase the production of crude oil and petroleum *inter-alia* include

1. Long term Policy initiatives:

- i. Policy for Relaxations, Extensions and Clarifications under Production Sharing Contract (PSC) regime for early monetization of hydrocarbon discoveries, 2014.
- ii. Discovered Small Field Policy, 2015.
- iii. Hydrocarbon Exploration and Licensing Policy, 2016.
- iv. Policy for Extension of Production Sharing Contracts, 2016 and 2017.
- v. Policy for early monetization of Coal Bed Methane 2017
- vi. Setting up of National Data Repository, 2017.
- vii. Appraisal of Un-appraised areas in Sedimentary Basins under National Seismic Programme, 2017
- viii. Re-assessment of Hydrocarbon Resources 2017
- ix. Policy framework to streamline the working of Production Sharing Contracts in Pre-NELP and NELP Blocks, 2018.
- x. Policy to Promote and Incentivize Enhanced Recovery Methods for Oil and Gas, 2018.

- xi. Policy framework for Exploration and exploitation of Coal Bed Methane (CBM) from areas under Coal Mining Lease allotted to Coal India Limited (CIL) and its subsidiaries 2018.
- xii. Policy Framework for Exploration and Exploitation of Unconventional Hydrocarbons under Existing Production Sharing Contracts (PSCs) Coal Bed Methane (CBM) Contracts and Nomination Fields, 2018.
- xiii. Reforms in Hydrocarbon Exploration and Licensing Policy for enhancing domestic exploration and production of oil and gas 2019.
- xiv. Natural Gas Marketing Reforms 2020.

2. Short and medium term initiatives:

- i. Early Monetization of Existing Discoveries.
- ii. Improving Recovery Factor through implementation of Improved Oil Recovery (IOR) and Enhanced Oil Recovery (EOR) techniques.
- iii. Revival of sick wells.
- iv. Infill drilling of wells.
- v. Renewal of Facilities and other infrastructure.
- vi. Monetization of small and marginal discoveries in onshore through service contract and outsourcing.
- vii. Redevelopment of existing matured fields and development of new fields/marginal fields.
- viii. Induction of suitable technologies on selective fields.
- ix. Implementation of Production Enhancement Contracts.
- x. Implementation of IOR/EOR techniques.
- (c) & (d) The cess on production of domestic crude oil is calibrated by Government from time to time based on the need to encourage domestic production and overall economic/ fiscal situation.
